

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

R.P. 1 of 2015 in Appeal nos. 1 and 19 of 2013

Dated : 7th January, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Kerala State Electricity Board	...Appellant(s)
Versus	
Kerala State Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant(s): Mr. M.T. George

Counsel for the Respondent(s):

ORDER

Issue notice to Respondent returnable on 10.02.2015. Dasti service is permitted.

Post the matter for hearing on **10.02.2015.**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

mk/jp